

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA**

**UNSTARRED QUESTION NO. 1953**

**TO BE ANSWERED ON 30.07.2018**

**Vacancies of Teachers**

**1953: SHRI ARVIND SAWANT:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the total number of vacant posts of TGT and PGT teachers in various States of the country including Delhi, State/UTwise;

(b) whether it is mandatory for the candidates having 70 percent or more marks to qualify Central Teaching Eligibility Test(CTET) or the recruitment would be on the basis of percentage of marks and if so, the details thereof;

(c) the reasons for not conducting entrance exams for CTET teachers from the year 2014-15 till now;

(d) whether the Government proposes to recruit on the basis of percentage of marks in B.Sc(B.Ed) and B.A(B.Ed) and discontinue CTET;

(e) if so, the reasons therefor; and

(f) whether the Central Board of Secondary Education(CBSE) has to decide to discontinue CTET completely and if so, the details thereof and the reasons therefor?

**A N S W E R**

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE  
DEVELOPMENT**

**(SHRI UPENDRA KUSHWAHA)**

(a): The recruitment, service conditions and deployment of teachers come under the purview of the concerned State/Union Territory(UT) Government. The state-wise vacancies of the teachers at elementary and secondary level including Delhi is at Annexure.

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**(b) & (c):** As per NCTE notification No. 76-4/2010/NCTE/Acad dated 11.02.2011, a person who scores 60% or more in the CTET examination will be considered as CTET pass. CTET Examination was conducted in 2014, 2015, February, 2016 and September, 2016. Due to administrative reasons CTET could not be held in 2017.

**(d) to (f):** There is no such proposal.

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## Annexure

## Status of Vacant Posts of Teachers

Sl.No.	State/UT	Elementary Level			Secondary Level		
		Sanctioned Post	In-Position	Vacancies	Sanctioned Posts	In-Position	Vacancies
		Total	Total	Total	Total	Total	Total
1	A & N Island	3169	2957	212	782	782	0
2	Andhra Pradesh	148785	135830	12955	1,543	1,543	0
3	Arunachal Pradesh	14062	13638	424	30245	26385	3860
4	Assam	204607	184502	20105	45156	40278	4878
5	Bihar	592541	388607	203934	48,468	31,314	17154
6	Chandigarh	5325	4055	1270	NA	NA	0
7	Chhattisgarh	200429	151923	48506	28,127	19,849	8278
8	Dadra & Nagar Haveli	1804	1630	174	171	170	1
9	Daman & Diu	601	568	33	139	139	0
10	Delhi	58439	50346	8093	13,652	11,681	1971
11	Goa	5694	5694	0	436	326	110
12	Gujarat	217106	213067	4039	2,795	1,980	815
13	Haryana	70090	58159	11931	18,135	17,190	945
14	Himachal Pradesh	49578	47946	1632	9,923	9,265	658
15	Jammu & Kashmir	101301	94093	7208	25,657	4,436	21221
16	Jharkhand	192144	113879	78265	17,872	14,265	3607
17	Karnataka	203824	189332	14492	40,807	36,103	4704
18	Kerala	126382	124982	1400	15683	13016	2667
19	Lakshadweep	731	681	50	178	106	72
20	Madhya Pradesh	363099	296576	66523	58688	48816	9872
21	Maharashtra	314938	296267	18671	9746	8142	1604
22	Manipur	18826	18462	364	406	406	0

23	Meghalaya	22632	21756	876	2,130	2,074	56
24	Mizoram	12508	11373	1135	1,864	1,864	0
25	Nagaland	17330	17013	317	2,104	1,840	264
26	Odisha	229006	229006	0	29173	28,140	1033
27	Puducherry	3906	3139	767	2,275	1,792	483
28	Punjab	95249	77074	18175	29,187	25,347	3840
29	Rajasthan	283416	246827	36589	56,512	56,512	0
30	Sikkim	8092	8092	0	1,336	1,311	25
31	Tamil Nadu	147982	144194	3788	50,158	49523	635
32	Telangana	97507	83206	14301	46179	42189	3990
33	Tripura	31695	27294	4401	5,201	4,313	888
34	Uttar Pradesh	759828	535501	224327	14,507	7,641	6866
35	Uttarakhand	46053	38475	7578	18783	15209	3574
36	West Bengal	454860	367079	87781	57,877	54,259	3618
	<b>Total</b>	<b>5103539</b>	<b>4203223</b>	<b>900316</b>	<b>685895</b>	<b>578206</b>	<b>107689</b>

Source: AWP&B and PAB Minutes 2017-18 (as on 31.03.2017)